GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3318 ANSWERED ON:01.08.2014 JUVENILE HOMES Rathwa Shri Ramsinh Patalyabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has formulated/proposes to formulate any scheme for imparting education and training to the inmates in Juvenile Homes to bring them in the mainstream of the society;

(b) if so, the details thereof;

(c) whether the Government in consultations with the States has initiated steps in this regard and if so, the details thereof; and

(d) the other steps taken/being taken by the Government to improve the condition of Juvenile Homes in the country and for proper rehabilitation of the Juveniles leaving these homes?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments/UT Administrations for setting up and maintenance of various types of Homes, including Special Homes and Observation Homes for rehabilitation of juveniles in conflict with law. These Homes provide education and vocational training to inmates of such Homes so that they can ultimately reintegrate into the mainstream society.

(c) & (d): Under ICPS, financial assistance is also provided to State Governments/UT Administrations for after care services for children leaving the Homes to help sustain them during the transition from institutional to independent life. The services include housing facilities, vocational training, help to gain employment, counselling and stipend etc.